

(4)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	CA/48/2018
NAME OF THE APPLICANT	:	APL PEROXY CHEMICALS LTD
UNDER SECTION	:	14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

3	CHANDRA	<u>PCS</u> Authorized Representative	B Chandra
---	---------	---	-----------

ORDER

Heard the representative for the Applicant. **Reserved for
Orders.**

(CH. MOHD ^{sd/-} SHARIEF TARIQ)
MEMBER (JUDICIAL)